

[English]

**Technical Assistance to Foreign countries**

1986. SHRI YAIMA SINGH YUMNAM: Will the Minister of RAILWAYS be pleased to state:

(a) whether some countries have sought technical assistance, technical know-how and such other assistance from India for the construction of railway projects and operation of railway services in their respective countries: and

(b) if so, the names of those countries and the details of agreements signed by the Union Government in this regard during last one year.

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (a) and (b). Under the aegis of various joint commissions such as India-Iranian, India-Malaysian and bilateral working groups, areas for technical assistance and cooperation are identified. The technical assistance and know-how is made available through Rail India Technical & Economic Services (RITIES) and Indian Railway Construction Company Ltd. (IRCON), the two of the Public sector undertakings under the Ministry of Railways. The agreements as such are not signed by the Government of India and the two aforesaid PSUs directly enter into agreements with the concerned Railway administrations of the foreign countries for executing such projects on commercial terms. Presently these PSUs are executing rail projects in Malaysia, Bangladesh, Saudi Arabia, Indonesia, Algeria, Botswana, Ghana, Mozambique, Swaziland, Tanzania, Zambia and Zimbabwe.

**Industrial Pollution in Maharashtra**

1987. SHRI RAMKAPSE: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government have received representations in regard to industrial pollution in Maharashtra, particularly in Thane district;

(b) if so, the action taken by the Government in the matter;

(c) whether the Government received the report of the Tata Risk Management Services of Delhi;

(d) if so, the recommendations made thereon; and

(e) the steps taken by the Government in implementing these recommendations?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONAL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI MARGARET ALVA): (a) Yes, Sir. The Maharashtra Pollution Control Board as well as the State Government received representations/complaints of pollution in and around Thane.

(b) the complaints/representations received were investigated by the Board and corrective measures taken to control and prevent pollution. The Board also filed criminal complaints against 130 industries for non-compliance of consent conditions under the Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981.

(c) to (e). No, Sir. The Government has not received the report of the Tata Risk Management Services, Delhi.

**Subsidy to Dhara Oil**

1988. SHRI VILAS MUTTEMWAR: Will the Minister of AGRICULTURE be pleased to state: